

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 256**  
TO BE ANSWERED ON 28.12.2018

**PRADHAN MANTRI MATRU VANDANA YOJANA**

256. SHRI TEJ PRATAP SINGH YADAV:  
SHRIMATI ANJU BALA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has undertaken any impact assessment study of the Pradhan Mantri Matru Vandana Yojana (PMMVY);
- (b) if so, the details thereof;
- (c) the details of the women enrolled and the total amount given as cash transfers under the scheme so far, year and State/ UT-wise;
- (d) the details of funds allocated, released and utilized under the scheme so far, year and State/ UT-wise; and
- (e) the steps taken by the Government to expedite the implementation of PMMVY?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (e): A statement has been laid on the Table of the House.

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**Statement referred to in reply to Lok Sabha Starred Question No. 256 raised by Shri Tej Pratap Singh Yadav and Shrimati Anju Bala for answer on 28.12.2018 regarding Pradhan Mantri Matru Vandana Yojana**

- (a): No, Madam. The Government has approved Pan-India implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY), a Centrally Sponsored Conditional Cash Transfer Scheme, on 17.05.2017 for implementation across the country with effect from 01.01.2017. The scheme is implemented through web based Management and Information System (MIS) Software, viz. Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) which was launched on 01.09.2017. The effective implementation of the scheme has just completed one year and hence, no impact assessment study of the scheme has been undertaken so far.
- (b): Does not arise.
- (c): The year-wise and State/UT-wise details of number of women enrolled, number of women paid cash incentives and the total amount transferred as cash incentives as on 10.12.2018 since commencement of Pradhan Mantri Matru Vandana Yojana (PMMVY) are at **Annexure-I**.
- (d): The year-wise and State/UT-wise details of funds sanctioned/released and utilised by States/UTs are at **Annexure-II**.
- (e): In order to expedite the implementation the Pradhan Mantri Matru Vandana Yojana (PMMVY) regional review meeting cum workshops as well as national level workshops are conducted regularly for highest level monitoring. Monitoring is also undertaken through video conferences with all the States/ UTs so as to ensure maximum participation by all officials at the State/ UT level. The scheme is implemented through web based Management and Information System (MIS) Software, viz. Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) which is used as an effective tool for regular monitoring of the scheme.

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**Statement referred to in part (c) of the Lok Sabha Starred Question No. 256 for 28.12.2018 raised by Shri Tej Pratap Singh Yadav and Shrimati Anju Bala regarding Pradhan Mantri Matru Vandana Yojana**

**Year and State/UT-wise details of number of women enrolled, number of women paid cash incentives and total amount transferred as cash incentives during the financial years 2017-18 and 2018-19 (as on 10.12.2018) under the Pradhan Mantri Matru Vandana Yojana (PMMVY) (uploaded on PMMVY-CAS as on 10.12.2018)**

Sl. No.	State/UT	2017-18			2018-19 (As on 10.12.2018)		
		No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount transferred (₹ in Lakhs)	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount transferred (₹ in Lakhs)
1.	Andaman & Nicobar Islands	2,112	1,211	37.24	597	1,378	63.11
2.	Andhra Pradesh	2,97,735	1,53,099	4,148.68	2,05,462	2,69,878	11,388.78
3.	Arunachal Pradesh	836	38	0.94	2,867	2,722	91.31
4.	Assam	26,684	7,800	104.15	66,018	69,313	1,385.02
5.	Bihar	1,32,241	46,006	570.62	1,39,746	1,20,414	2,422.08
6.	Chandigarh	4,680	3,487	106.49	4,766	5,158	201.33
7.	Chhattisgarh	94,279	42,817	664.60	89,570	1,02,728	3,418.66
8.	Dadra & Nagar Haveli	1,474	603	8.35	1,684	2,051	72.16
9.	Daman & Diu	276	1	0.12	1,538	1,256	37.65
10.	Delhi	35,755	11,478	407.89	32,527	48,353	1,715.52
11.	Goa	3,341	1,350	62.76	3,966	5,454	204.65
12.	Gujarat	1,44,217	81,231	2,479.65	1,57,708	1,83,407	7,161.14
13.	Haryana	91,961	43,126	1,270.74	1,20,597	1,42,814	5,861.10
14.	Himachal Pradesh	41,955	15,306	442.26	36,509	52,960	2,004.56
15.	Jammu & Kashmir	33,860	3,134	110.92	26,470	45,305	1,359.88
16.	Jharkhand	1,07,362	47,357	700.86	85,862	1,01,714	3,724.43
17.	Karnataka	1,32,572	76,143	2,070.09	2,52,878	2,68,995	10,773.08
18.	Kerala	1,18,642	50,561	1,597.11	86,068	1,31,545	5,066.23
19.	Lakshadweep	245	0	0	226	340	5.38
20.	Madhya Pradesh	4,32,885	1,82,594	31,78.4	3,76,216	4,42,123	15,386.81
21.	Maharashtra	2,38,807	1,20,326	3,885.88	2,28,450	2,58,717	10,284.30
22.	Manipur	4,603	2,158	65.64	2,075	3,154	179.44
23.	Meghalaya	2	0	0	1,641	1,341	47.30
24.	Mizoram	3,762	650	8.0	5,510	7,770	327.06
25.	Nagaland	162	0	0	2,045	1,707	61.75
26.	Odisha	7	5	0.005	0	0	0.20
27.	Puducherry	2,218	429	13.67	3,395	4,337	168.91
28.	Punjab	68,291	37,797	786.33	84,861	1,02,104	4,408.32
29.	Rajasthan	1,23,884	19,682	672.79	4,61,157	4,59,450	14,536.36
30.	Sikkim	1,758	304	4.79	1,677	742	19.11
31.	Tamil Nadu	0	0	0	46,169	2,844	56.88
32.	Telangana	150	0	0	44	0	0
33.	Tripura	7,278	1,136	11.70	9,723	13,320	396.46
34.	Uttar Pradesh	3,11,109	1,41,151	4,442.17	7,92,254	7,76,750	26,795.54
35.	Uttarakhand	27,838	16,027	416.51	31,914	36,811	1,407.55
36.	West Bengal	77,028	1,922	144.43	1,95,304	2,12,330	8,427.17
<b>Grand Total</b>		<b>25,70,009</b>	<b>11,08,929</b>	<b>28,413.79</b>	<b>35,57,494</b>	<b>38,79,285</b>	<b>1,39,459.20</b>

Statement referred to in part (d) of the Lok Sabha Starred Question No. 256 for 28.12.2018 raised by Shri Tej Pratap Singh Yadav and Shrimati Anju Bala regarding Pradhan Mantri Matru Vandana Yojana

Year and State/UT-wise details of funds sanctioned/released and utilisation reported by States/UTs during the financial years 2017-18 and 2018-19 (as on 10.12.2018) under PMMVY

Sl. No.	State/UT	2017-18 (₹ in Lakhs)				2018-19 (₹ in Lakhs) As on 10.12.2018			
		Funds Sanctioned/ Released	Utilisation Reported by State/ UTs for Administrative and Flexi Fund	Payment of maternity benefit to eligible beneficiaries (As per PMMVY-CAS including state Share)	Total utilization	Funds Sanctioned/ Released	Utilisation Reported by State/ UTs for Administrative and Flexi Fund	Payment of maternity benefit to eligible beneficiaries (As per PMMVY-CAS including state Share)	Total utilization
1	Andaman & Nicobar Islands	163.08	5.91	37.24	43.15	6.00	NR	63.11	63.11
2.	Andhra Pradesh	7022.36	0	4148.68	4148.68	7135.00	NR	11388.78	11388.78
3.	Arunachal Pradesh	912.83	0	0.94	0.94	36.00	NR	91.31	91.31
4.	Assam	10448.26	349.77	104.15	453.92	817.00	NR	1385.02	1385.02
5.	Bihar	17351.38	4.80	570.62	575.42	949.00	NR	2422.08	2422.08
6.	Chandigarh	290.41	3.98	106.49	110.47	128.65	NR	201.33	201.33
7.	Chhattisgarh	4382.58	105.30	664.60	769.90	233.00	NR	3418.66	3418.66
8.	Dadra & Nagar Haveli	102.62	0	8.35	8.35	5.00	NR	72.16	72.16
9.	Daman & Diu	61.56	NR	0.12	0.12	3.00	NR	37.65	37.65
10.	Delhi	2008.9	3.83	407.89	411.72	153.00	NR	1715.52	1715.52
11.	Goa	168.85	0	62.76	62.76	13.00	0	204.65	204.65
12.	Gujarat	10186.87	55.82	2479.65	2535.47	551.00	NR	7161.14	7161.14
13.	Haryana	4324.3	54.7	1270.74	1325.44	1881.00	NR	5861.10	5861.10
14.	Himachal Pradesh	1821.64	0	442.26	442.26	753.48	NR	2004.56	2004.56
15.	Jammu & Kashmir	3137.84	0	110.92	110.92	171.00	NR	1359.88	1359.88
16.	Jharkhand	5622.7	NR	700.86	700.86	301.00	NR	3724.43	3724.43
17.	Karnataka	10248.81	171.17	2070.09	2241.26	557.00	NR	10773.08	10773.08
18.	Kerala	5536.64	NR	1597.11	1597.11	2444.51	NR	5066.23	5066.23
19.	Lakshadweep	27.82	0	0	0	1.00	NR	5.38	5.38
20.	Madhya Pradesh	12320.53	2583.69	3178.4	5762.09	9581.54	0	15386.81	15386.81
21.	Maharashtra	12821.10	0	3885.88	3885.88	1025.00	NR	10284.30	10284.30
22.	Manipur	1474.07	NR	65.64	65.64	75.00	NR	179.44	179.44
23.	Meghalaya	1110.83	NR	0	0	77.00	NR	47.30	47.30
24.	Mizoram	710.78	225.36	8	233.36	29.00	NR	327.06	327.06
25.	Nagaland	1035.06	0	0	0	52.00	NR	61.75	61.75
26.	Odisha	7143.33	0	0.005	0.005	383.00	NR	0.20	0.20
27.	Puducherry	331.68	0	13.67	13.67	19.00	NR	168.91	168.91
28.	Punjab	4648.73	0	786.33	786.33	253.00	NR	4408.32	4408.32
29.	Rajasthan	11486.97	115.75	672.79	788.54	5015.22	NR	14536.36	14536.36
30.	Sikkim	354.33	6.60	4.79	11.39	16.00	NR	19.11	44.79
31.	Tamil Nadu	12087.85	NR	0	0	658.00	NR	56.88	56.88
32.	Telangana	7196.4	NR	0	0	385.00	NR	0	0
33.	Tripura	1845.48	4.87	11.70	16.57	96.00	1.02	396.46	397.48
34.	Uttar Pradesh	33616.64	560.63	4442.17	5002.80	1822.00	NR	26795.54	26795.54
35.	Uttarakhand	2610.99	225.5	416.51	642.01	138.00	NR	1407.55	1407.55
36.	West Bengal	10245.03	0	144.43	144.43	1167.42	0	8427.17	8427.17
<b>Grand Total</b>		<b>2,04,859.25</b>	<b>4477.68</b>	<b>28413.79</b>	<b>32891.465</b>	<b>36930.82</b>	<b>1.02</b>	<b>139459.20</b>	<b>139460.22</b>

NR – Not Reported

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